

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF JAIPURIA BUILDCON PRIVATE LIMITED

RELEVANT PARTICULARS	
1.	Name of corporate debtor
2.	Date of incorporation of corporate debtor
3.	Authority under which corporate debtor is incorporated / registered
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor
5.	Address of the registered office and principal office (if any) of corporate debtor
6.	Insolvency commencement date in respect of corporate debtor
7.	Estimated date of closure of insolvency resolution process
8.	Name and registration number of the insolvency professional acting as interim resolution professional
9.	Address and e-mail of the interim resolution professional, as registered with the Board
10.	Address and e-mail to be used for correspondence with the interim resolution professional
11.	Last date for submission of claims
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:

JAIPURIA BUILDCON PRIVATE LIMITED

22/09/2005

ROC-Delhi

U45201DL2005PTC141047

16, SHANKAR VIHAR, DELHI - 110092

02/06/2022

29/11/2022

VEKAS KUMAR GARG
IBBI/IPA-002/IP-N00738/2018-2019/12291

Address: D-214, Ground Floor, Ramprastha, Ghaziabad, UP-201011
Email ID: vikasgarg_k@outlook.com

Address: D-214, Ground Floor, Ramprastha, Ghaziabad, UP-201011
Email ID: irp.jaipuriabuildconcirp@gmail.com

For filing claims, please go to CIRP section on www.jaipuriabuildconcirp.com

16/06/2022

Home Buyers

1. Parveen Kumar Adlakha
IBBI/IPA-002/IP-NO1034/2020-2021/13336
2. Jitender Arora
IBBI/IPA-002/IP-N00305/2017-18/10863
3. Kunwarpreet Singh
IBBI/IPA-002/IP-N01150/2021-2022/13788

a) Relevant forms can be downloaded from the website i.e., <https://ibbi.gov.in/home/downloads>
b) Profile of IPs are available at CIRP section of www.jaipuriabuildconcirp.com

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the JAIPURIA BUILDCON PRIVATE LIMITED on 02nd June, 2022.

The creditors of JAIPURIA BUILDCON PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 16/06/2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [Home Buyers] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

CS. Vekas Kumar Garg
Insolvency Professional
Regd. No. IBBI/PA-002/IP-N00738/
2018-2019/12291



CS VEKAS KUMAR GARG
Interim Resolution Professional
Jaipuria Buildcon Pvt. Ltd.

IP Regn. No.: IBBI/PA-002/IP-N00738/2018-2019/12291

Address: D-214, Ground Floor, Ramprastha,
Ghaziabad, UP-201011

Date: 05.06.2022

Place: Ghaziabad